

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: OM PIZZAS AND EATS INDIA PRIVATE LIMITED Date of Commencement of Liquidation: 14-02-2020; List of Stakeholders as on Date: 16-06-2023; Name of IP: Mr. Hari Babu Thota; Process Number: 1; Last 5 digit of registration number: 10225

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 4033983.4 | 0 | 4033983.4 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 3113810 | 0 | 3113810 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 4 | Unsecured financial creditors | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 12 | 5831863 | 12 | 12 | 0 | 0 | 0 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 8 | 47197873 | 8 | 47197873 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 24 | 78499437 | 24 | 35978807 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| Total | | 44 | 138676966.4 | 44 | 90324485.4 | 0 | 0 | 0 | |